

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:1582

ANSWERED ON:21.08.2012

MEGA FOOD PARKS

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**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) the details of the existing mega food parks in the country, State-wise;
- (b) the status of project implementation of all mega food parks approved to be set up during the XI Five Year Plan;
- (c) the number of mega food parks proposed to be set up during the XII Five Year Plan, State-wise along with the amount sanctioned for the purpose;
- (d) the number of proposals regarding setting up of mega food parks received from various States during the last two years along with the status of the said proposals, State-wise;
- (e) the manner in which the mega food parks are beneficial to the farmers as well as for employment generation; and
- (f) the steps taken to encourage various States particularly the agricultural States for setting up of mega food parks?

**Answer**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

- (a): There are 15 Mega Food Parks existing in the country at various stages of implementation. The state-wise details are at Annexure I.
- (b): The Government had approved 30 Mega Food Park projects to be set up during the 11th Five Year Plan. Out of these 30 projects, 15 Mega Food Park projects have already been sanctioned and the status of the same is given at Annexure I. The sanction for the remaining 15 Mega Food Parks is under process.
- (c): Number of Mega Food Parks to be set up in the XII Plan period depends on the XII Plan allocation.
- (d): The Ministry had issued Expression of Interest (EoI) notice for inviting Mega Food Park proposals twice during the last 2 years:
  - i) The 1st EoI notice was issued on 18.12.2010 for setting up of 5 Mega Food Parks. A total of 40 proposals were received in response to the EoI. State-wise number of proposals received is given at Annexure II, of which, 5 most eligible proposals were sanctioned @ one each in the States of Bihar, Gujarat, Madhya Pradesh, Odisha and Tripura. The details of the 5 sanctioned projects is also given at Annexure II.
  - ii) The 2nd EoI notice was issued on 21.11.2011 for setting up of 15 Mega Food Parks. A total of 63 proposals were received in response to the EoI. State-wise number of proposals received is given at Annexure III. These proposals are under consideration of the Inter Ministerial Approval Committee (IMAC) constituted under the Scheme Guidelines.
- (e): The Mega Food Park projects aim at developing adequate infrastructure facilities from farm gate to retailer outlet and effective supply chain management. The projects are expected to provide remunerative price to the farmers, minimize wastage of agri. produce and generate sufficient employment in the agriculture sector. On successful implementation, it is expected that each project on an average will have around 30-35 food processing units with a collective investment of Rs. 250 crores that would eventually lead to annual turnover of about Rs. 450-500 crores and creation of direct and indirect employment to the extent of about 30,000.
- (f): To create adequate awareness among the stakeholders in the States, the EoI notice is published in various leading newspapers throughout the country. The notice is also placed on the website of the Ministry for reference of all concerned. Various steps have been taken by the Ministry to effectively involve the State Governments in the implementation of the projects. During selection process, the State Government representatives are also associated. For smooth implementation of the projects, District Coordination Committees have been constituted under the Chairmanship of concern District Collectors. In addition, State Government representatives are appointed as Ministry's Nominee Directors on the Board of SPV.